

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 20th day of **March**, 2013.

Civil Misc. Restoration Application No. 3374 of 2012

IN

Original Application Number. 932 OF 2007.

**HON'BLE MR. SHASHI PRAKASH, MEMBER (A)
HON'BLE MS. JASMINE AHMED, MEMBER (J)**

Chandra Kumar Mishra, son of Shri Uma Kant Mishra, resident of 179/1, Babu Purwa colony, Kidwainagar, Kanpur.

VE R S U SApplicant.

1. Union of India through Secretary, Ministry of Defence Production and Supplied, New Delhi.
2. Additional Director General of Ordnance Factories / Member, Appellate Authority, Ordnance Factory Board, 10A, Shaheed K.R. Bose Raod, Kolkata.
3. Senior General Manager, Ordnance Factory, Kalpi Road, Kanpur,

.....Respondents

Advocate for the applicant: Shri Pankaj Srivastava

Advocate for the Respondents: Sri Raghvendra Pratap Singh

O R D E R

(Delivered by Hon'ble Ms. Jasmine Ahmed, J.M.)

Heard Shri P. Srivastava, learned counsel for the applicant and Shri Raghvendra Pratap Singh for respondents.

2. Though on 26.02.2013 two weeks' time was granted to Shri Raghvendra Pratap Singh, counsel for respondents for filing

Jasmine Ahmed

objection to Restoration Application to which the counsel for respondents states that he does not want to file objection on this Restoration Application, hence right of filing objection on the Restoration Application on behalf of respondents is closed.

3. Coming into merits of the Restoration Application we find that the O.A was dismissed for default on 02.04.2009 and the Restoration Application has been filed on 23.08.2010, which is almost one and half years later and the reasons given by the counsel for the applicant ~~that~~ ^{is} ~~that he~~ ^{the} ~~applicant~~ could not come from Kanpur to Allahabad due to personal reasons. In the application preferred before us there is no reason given about the personal reasons of the applicant. Accordingly to our considered view the reason for restoration of O.A is not justified nor cogent. Hence, the restoration application is dismissed.

Jasvineet Singh
MEMBER- J.

C. K. Jain
MEMBER- A.

Anand....